

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 953 OF 2017 IN  
DFR NO. 3476 OF 2017**

**Dated: 15<sup>th</sup> November, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

**NTPC Limited ... Appellant(s)  
Vs.  
A.P. Eastern Power Distribution Company Limited & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the respondents returnable on 05.01.2018. Dasti, in addition, is permitted.

List the matter on **05.01.2018.**

**(Justice N.K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**

*mk/vt*